

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3025
ANSWERED ON:20.03.2008
NORMS FOR RAILWAY RESERVATION
Athawale Shri Ramdas

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has fixed any norms for reservation of rail tickets;
- (b) if so, the details thereof;
- (c) whether the prescribed norms include reservation of tickets on the basis of requests received from people's representatives; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI R.VELU)

- (a) & (b): Reservation of rail tickets can be done on first come first served basis.
- (c) & (d): In order to meet the urgent travel requirements of High Official Requisition holders, MPs/MLAs, VIPs and other emergent demands, a limited number of berths/seats have been earmarked as Emergency Quota in all important trains in different classes. Preference in this quota is given for self travel of high dignitaries. Thereafter, other requests received from various quarters are considered and the unutilized quota is released taking into account the factors like status of passengers travelling, nature of urgency like travelling on Government duty, bereavement in the family, sickness, etc. While the requests forwarded by MPs are generally complied with, but at times, it is not feasible to accommodate all such requests when the demand exceeds the availability.